

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.277/93

Date of Order: 4.12.95

BETWEEN:

1. Union of India, rep. by  
General Manager, S.E.Rly.,  
Garden Reach, Calcutta-43.
2. Divisional Personnel Officer,  
South Eastern Railway,  
Visakhapatnam.

.. Applicants.

A N D

- 1.G.Swaminiāidu, S/o Late Rama  
Murthy Naidu, Nandamuri  
Nagar, Gopalapatnam,  
Visakhapatnam.
2. The Authority under P.W.Act  
and the Asst. Commissioner  
of Labour, Visakhapatnam.

.. Respondents.

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Counsel for the applicants .. Mr. N.R.Devraj

Counsel for the Respondents .. Mr.K.K.Chakravarthy

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CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

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36

ORDERAs per Hon'ble Shri Justice V. Neeladri Rao, Vice Chairman

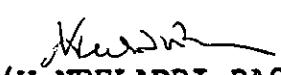
Heard Shri N.R. Devraj, learned counsel for the applicant and Shri K.K.Chakravarthy, learned counsel for the respondents.

2. The respondents in PW No. 9/91 have filed this OA praying for setting aside the order dated 9.9.92 passed by the Authority under Payment of Wages Act (Asst.Commissioner of Labour, Visakapatnam) in PW 9/91.

3. For the reasons stated in the order dated 4.12.1995 passed in OA 36/93, this application has to be returned for preferring an appeal before the proper forum.

4. Return this OA for preferring an appeal before the proper forum.

  
(R.RANGARAJAN)  
Member (Admn)

  
(V.NEELADRI RAO)  
Vice Chairman

Dated: The 4th December, 1995  
Dictated in the Open Court

mvl

  
Deputy Registrar (J) CC

To

1. The General Manager, SE Rly, Garden Reach, Union of India, Calcutta-43.
2. The Divisional Personnel Officer, SE Rly, Visakapatnam.
3. The Authority under P.W.A. Act and the Asst.Commissioner of Labour, Visakapatnam.
4. One copy to Mr.N.R.Devraj, SC for Rlys CAT.Hyd.
5. One copy to Mr.K.K.Chakravarthy, Advocate, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELALAKRISHNA  
VICE CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN :M(A)

DATED: 4-12-1995

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No. 277/93

T.A.No. (W.P.No. )

Issued and Interim directions

Return the papers  
Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

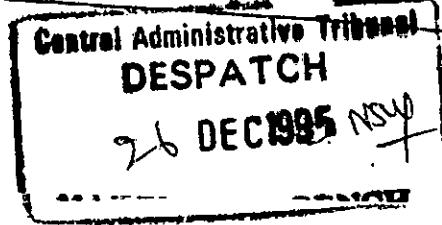
Dismissed for default.

Ordered/Rejected.

No order as to costs No cause copy

Enclose a copy of the

Order in OA 36/93



p.v.m.